

Central Administrative Tribunal Lucknow Bench Lucknow.
O.A. NO. 289/2008

This, the 10th September 2008.

Hon'ble Mr. M. Kanthaiah, Member(J)
Hon'ble Dr. A. K. Mishra, Member (A)

Shyam Lal aged abot 61 years son of late Shive Ram at present residing at
Village and Post Office Bhilampur, District- Rae Bareli.

Applicant.

By Advocate: Sri Surendran P.

Versus

1. Union of India through the Secretary ,Department of Posts, New Delhi.
2. Chief Post Master General, U.P., Circle, Lucknow.
3. Director of Postal Services, Lucknow Region, Lucknow.
4. Superintendent of Post Offices, District- Raebareli.

Respondents.

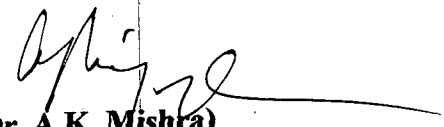
By Advocate Sri K.K.Shukla

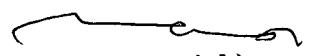
Order (Oral)

By Hon'ble Shri M. Kanthaiah, Member (J)

Heard both sides.

Counsel for applicant submits that the revision petition is pending since long back before the respondent No.2. When the revision is pending before the respondent No.2, issuing of any direction in respect of the claim of the applicant is not at all justified. In the interest of justice, O.A. is disposed of with a direction to the respondent No. 2 to dispose of the pending revision contained as Annexure No. 8 dated 19.9.2007 within a period of three months from the date of supply of copy of this order. No costs.


(Dr. A.K. Mishra)
Member (A)


(M. Kanthaiah)
Member (J)

10-9-08

HLS/-